

Sep 2023

Commercial Court (District Level) Nava Raipur (C.G.)
Statement for the Month of September, 2023

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	20	3	4	19
2	Arbitration	42	4	9	37
3	Execution	33	6	1	38
4	Misc. Cases	2	1	1	2
5	Misc. Appeal	0	0	0	0
	Total	97	14	15	96

Note:- Execution No. 16/2023, M/s.N.C. Nahar & ots. Vs CMDCL and M.J.C. No. 20/2020 M/s NTPC Ltd. Vs M/s PMA Const. Restored and has been included in Institution.


Jaideep Garg
Judge
Commercial Court (Dist. Level)
Nava Raipur
05/10/23

SCHEDULE
Format for Statistical data for the month of 09/ 2023
(See Rule 3)

S.No.	Name of the court	No. of cases pending (on the 1 st day of month	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Level) Nava Raipur(C.G.)	97	14	96	15	285

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Jaideep Gary
Judge
Commercial Court (Dist. Level)
Nava Raipur (C.G.)
05/10/23

SCHEDULE-II
[See Rule 3(2)]

Form 1

List of cases e-filed during the month September, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

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Jaideep Garg
Judge
Commercial Court (District Level)
Nava Raipur (C.G.)
05/10/23

SCHEDULE-II

[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month September, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Exe. no. 22/2023	Precision Engineering Vs TRN Energy Pvt. Ltd.	Akshay K Sail, Yash Arora	01.09.2023	01.09.2023
2	"	"	Exe. of Civil Suit no. 1/2023	M/s Nilesh Tent House and Decoration Vs Election Commission of India,	Mr. Rishabh Garg	04.09.2023	29.08.2023
3	"	"	Exe. no. 23/2023	Champion Ceramics Private Limited Vs Agrawal Structure Mills Private Limited	Mr. Rishabh Garg,	04.09.2023	29.08.2023
4	"	"	C.S. no. 4A/2023	Janpragati Education Society Vs Vivan Shiksha Samiti Raigarh and another	Thakur Anand Mohan Singh, Akshay K Sail,	07.09.2023	23.08.2023
5	"	"	Arbi. MJC 45/2023	Shreejitkrupa Project Limited Vs Raipur Development Authority	Abhinav Kardekar, Ayush Solanki,	08.09.2023	07.09.2023
6	"	"	Misc.J.C. 7/2023	RAMESH KUMAR JAIN Vs BHARAT ALUMINIUM	Mayur Khandelwal Ms. Gopika Kau	11.09.2023	02.09.2023
7	"	"	Arbi. MJC 46/2023	M/s Avexa Cor.Pvt.Ltd. Vs. Union of India	Mr. Abhishek V. Deshmukh	11.09.2023	10.09.2023
8	"	"	Exe. no. 24/2023	M/s Flawless Holdings and Industries Pvt. Ltd. Vs M/s Nova Iron and Steel Limited	Mr. Rishabh Garg	21.09.2023	15.09.2023
9	"	"	Exe. no. 25/2023	M/s Evergrowing Iron and Finvest Pvt. Ltd. Vs M/s. Nova Iron and Steel Limited	Mr. Rishabh Garg	21.09.2023	15.09.2023
10	"	"	Exe. no. /16/2023	M/s N.C. Nahar Vs. CMDCL.	Mr. Om Kukreja	22.09.2023	19.05.2023
11	"	"	Arbi. MJC 20/2020	NTPC Vs. M/s PMA Construction Company	Mr. Akash Gupta	22.09.2023	22.09.2023
12	"	"	Arbi. MJC 47/2023	Chhattisgarh State Power Distribution Company Limited Vs M/s Maa Harsiddhi Infra Developers Private Limited	Abhinav Kardekar, ayush singh solanki	23.09.2023	22.09.2023
13	"	"	C.S. no. 6B/2023	M/s PEREGRINE GUARDING PVT. LTD. Vs M/S HOTEL BABYLON INTERNATIONAL PVT. LTD.	Sharad Dubey,	27.09.2023	22.09.2023
14	"	"	C.S. no. 7B/2023	M/S PEREGRINE GUARDING PVT. LTD Vs M/S HOTEL BABYLON-INN PVT. LTD.AND ORS.	Sharad Dubey,	27.09.2023	22.09.2023

Note:- Execution No. 16/2023, M/s.N.C. Nahar & ots. Vs CMDCL and M.J.C. No. 20/2020 M/s NTPC Ltd. Vs M/s PMA Const. Restored and has been included in Institution.

Jaideep Garg

05/10/23

SHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month September, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	CS 04A/2023	Janpragati Education Socety Vs Vivan Shiksha Samiti & ots.	Shri Anand Mohan Thakur, Ms. Rashi Jain	07.09.2023	29.09.2023

LS
Jaideep Garg

Judge
Commercial Court (Distt. Level)
Nava Raipur, And Nagar, Distt. Raipur (C.G.)
05/10/23

SHEDULE-II

[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month September, 2023

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	-	-NIL-	-

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Jaiideep Garg
Judge
Commercial Court (Distt. Level)
Nava Raipur, Raipur, Distt. Raipur (C.G.)
05/10/23

Form 5

List of cases in which Case Management Hearing was held during the month September, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-

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Jaideep Garg
Judge
Commercial Court (Dist. L. L.)
Nava Raipur, At. Nagar, District Raipur (C.G.)
05/10/23

Contested commercial cases disposed during the month September, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial I Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbi.MjC.no 02/2023	State of Chhattisgarh-PWD Vs Cube Engitech Consultants (P) Ltd	Md. Junaid Sameer	24-01-2023	-	01-09-2023	01-09-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
2	"-	"-	Arbi.MjC.no 3/2023	Cube Engitech Consultants (P) Ltd Vs State of Chhattisgarh-PWD	Mr. Akshay Sail	24-01-2023	-	01-09-2023	01-09-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
3	"-	"-	Arbi.MjC.no 5/2021	South East Central Railway Vs M/s Krishna Interprizes	Mr. Rajesh Kumar Dubey	19-02-2021	-	02-09-2023	02-09-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
4	"-	"-	Arbi.MjC.no 44/2023	KMAG INTERNATIONAL Vs Nova iron and Steel Limited and Anr.	Mr. Arjit Tiwari,	29-08-2023	-	07-09-2023	07-09-2023	Contested	-	-	u/s 9,Arbi. & Con. Act,1996
5	"-	"-	Arbi.MjC.no 18/2023	Bhanwariya Infra Project Pvt Ltd Vs Union of India, SECR, Bilaspur	Mr. Ashish Shrivastava,	06-05-2023	-	08-09-2023	08-09-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
6	"-	"-	CS 7B/2019	Sarda energy and minerals private limited Vs Prakash Industries Limited	Mr. Shishir Bhandarkar	31-10-2019	-	09-09-2023	09-09-2023	Uncontested	-	-	u/s 26 of CPC

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Form 6

7	-"	-"	CS 4B/2022	M/s Prakash Industries Limited Vs M/s Chhattisgarh Power and Coal Beneficiation Limited	Mr. Topilal Bareth	30-09-2022	-	09-09-2023	09-09-2023	Uncontested	-	-	u/s 26 of CPC
8	-"	-"	CS 1A/2023	Dr. Nalini Madharia Vs Shree Sankalp Research and Medical Institute Pvt. Ltd. and Ors.	Shishir Bhandarkar,	23-06-2023	-	09-09-2023	09-09-2023	Uncontested	-	-	u/s 26 of CPC
9	-"	-"	Arbitration MJC/20/2022	M/s Howrah Steel and Metal Crafts Pvt. Ltd. Vs M/s Steel Authority of India Ltd.	Mr. Rishabh Garg,	03-09-2022	-	11-09-2023	11-09-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
10	-"	-"	CS 3A/2023	Mahendra Sponge and Power Limited Vs Bulk Trading S.A.,	Om Kukreja	28-08-2023	-	11-09-2023	11-09-2023	Uncontested	-	-	u/s 37(2), and 38 Specific Relief Act 1963
11	-"	-"	Exe. no. 7/2023	M/s. S.D. Construction Vs Chief General Manager, BSNL and other	Mr. Rishabh Garg	17-02-2023	-	15-09-2023	15-09-2023	Contested	-	-	u/s 36,Arbi. & Con. Act,1996
12	-"	-"	Misc.J.C. 6/2023	M/s N.C Nahar and 1 another Vs Chhattisgarh Mineral Development Corporation Limited	Mr. Om Kukreja	19-07-2023	-	22-09-2023	22-09-2023	Contested	-	-	Order 9 R 9 CPC
13	-"	-"	Arbi. MJC 46/2023	M/s. Avexa corporation private limited Vs Union of India	Mr. Abhishek Vinod Deshmukh,	11-09-2023	-	23-09-2023	23-09-2023	Uncontested	-	-	u/s 9,Arbi. & Con. Act,1996
14	-"	-"	Arbi. MJC 5/2023	Ms Capital Transformers Private Limited Vs Chhattisgarh State Power Distribution Company Limited	Mr. Mayank Bhambri	09-02-2023	-	25-09-2023	25-09-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
15	-"	-"	Arbi. MJC 41/2023	M/s. Steel Authority of India Limited Vs M/s Agnice Fire Protection Limited	Mr. Shriram Pandey	21-08-2023	-	27-09-2023	27-09-2023	Uncontested	-	-	u/s 29,Arbi. & Con. Act,1996

05/10/23

Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month September, 2023

Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-

L.
Jaldeep Singh
05/10/23

Form 7

Summary of Commercial Court during the month September, 2023

Sr. No.	Court	District	Total number of cases pending of the 1st day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	97	14	15	96


Jaideep Garg

Judge

Commercial Court (Distt. Level)

Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)

05/10/23